

**Shrimati Chadrasekhar:** The State Governments are taking necessary steps as regards that.

**Shri N. B. Chowdhury:** May I know whether the Government want to make a proposal to the Planning Commission to issue directions to the State Governments so that they can make a survey regarding the various ways of preventing the contamination of the rivers in different parts of the country?

**The Minister of Health (Rajkumari Amrit Kaur):** It is impossible for the Planning Commission to issue any directives. This matter has been brought to the notice of the State Governments and they have been asked to take action.

#### खानाबदोशों का पुनर्वास

\*२०२५. श्री हेम राज : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) देश में अभी राज्यवार कितने खानाबदोश पशुपालन में लगे हुये हैं ; और

(ख) क्या उनको बसाने के लिये कोई योजना सरकार के विचाराधीन है ; और

(ग) यदि हां, तो उस की रूप-रखा क्या है ?

**कृषि मंत्री (डा० पी० एस० वंशमुख) :** (क) सन् १९५१ की जनगणना के आधार पर एक विवरण सभा के पटल पर प्रस्तुत किया गया है जिस में प्रान्तवार उन व्यक्तियों का ब्यौरा दिया गया है जो कि पशुपालन में लगे हुए हैं [पृष्ठ ६ परीक्षा ६, अनुबन्ध संख्या ४४] । अनुमान है कि इन में प्रतिशत ४० से ५० तक करीबन खानाबदोश हैं ।

(ख) जी, हां ।

(ग) योजना के बारे में ब्यौरा तथा योजना की मुख्य रूप-रखा विचाराधीन है ।

**श्री हेम राज :** क्या यह सत्य है कि गद्दीयों और बन गुज्जरों के लिए जो तीरनी के रट तीन चार गुने कर दिए गए हैं और चराने के लिए जंगलात में उनको बहुत तकलीफ हो रही

है ? क्या इस पर विचार किया जाएगा और उनको जो तकलीफ हो रही है उसको दूर किया जाएगा ?

**Dr. P. S. Deshmukh:** I would like to have notice.

**श्री कासलीबाल :** क्या चित्तौड़गढ़ के गाड़िया लुहारों को खाना बदोशों में शुमार किया गया है, और यदि किया गया है, तो क्या उन के रिहैबिलिटेशन के लिए भी कुछ किया जाएगा ?

**डा० पी० एस० वंशमुख :** उनके रिहैबिलिटेशन के बारे में कुछ किया जाएगा । But I want notice of the question.

**श्री हेम राज :** क्या मैं जान सकता हूँ कि जो पहाड़ी इलाके हैं उनमें यह जो गुज्जर और गद्दी लोग हैं ये ६ महीनों के लिए तो मैदानी इलाकों में आ जाते हैं और ६ महीनों के लिए पहाड़ों में चले जाते हैं इन के बसाने का किस तरह से इंतजाम होगा ?

**डा० पी० एस० वंशमुख :** क्याँ कि हम चाहते हैं कि कुछ लोगों को फायदा हो हम एक स्कीम बना रहे हैं ।

#### TAPIOCA CULTIVATORS

\*2037. **Shri Mathew:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have received a representation from the Travancore-Cochin Chamber of Agriculture dated the 15th February, 1955, regarding the plight of tapioca cultivators in that State:

(b) if so, the nature of the suggestions made therein; and

(c) the action taken in the matter?

**The Minister of Agriculture (Dr. P. S. Deshmukh):** (a) Yes.

(b) and (c). A statement is placed on the Table of the Lok Sabha. [See Appendix IX, annexure No. 45.]

**Shri Mathew:** With regard to section 3 of part (c), may we have some idea as to the general trend and progress of the consideration and also when the Government hope to arrive at a decision on these matters?

**Dr. P. S. Deshmukh:** We have come to a decision on most of these points. There are only one or two things remaining. They would be decided soon.

**Shri Mathew:** I was referring to a particular point section 3 of part (c).

**Dr. P. S. Deshmukh:** Yes. I have replied to it that we will expedite consideration and come to a decision soon.

**Shri Mathew:** With regard to (5) of part (c), in view of the declared policy of the Government to give price support wherever necessary, why is it that in this particular case Government do not consider it necessary? May we have some idea of the reasons?

**Dr. P. S. Deshmukh:** As the hon. Member must be knowing, we are taking up certain foodgrains. We cannot make it applicable to every case. Because it means a heavy responsibility. The steps that we have taken are bound to be beneficial to the tapioca growers. If it is necessary, in spite of these steps to do something more we will see what can be done.

**Shri Achuthan:** Has it come to the notice of the Government that the Travancore-Cochin Government has organised a Tapioca Board recently and may I know whether the Central Government will co-operate in consultation with the State Government in implementing the schemes submitted by this Association?

**Dr. P. S. Deshmukh:** I have not seen this suggestion from the Travancore-Cochin Government.

#### RAILWAY EFFICIENCY

\*2039. **Shri K. C. Sodhia:** Will the Minister of Railways be pleased to state:

(a) whether Government have adopted any means to satisfy them-

selves that the efficiency of Railway-men has increased as a result of the several welfare measures undertaken for their benefit; and

(b) whether any inquiry has been conducted in the matter or is proposed to be undertaken for the purpose?

**The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan):** (a) and (b). Welfare measures are normally expected to lead to greater efficiency on the part of the staff concerned, and it is not proposed to hold any enquiry in the matter.

**Shri K. C. Sodhia:** How can the Government claim that there is greater efficiency in the absence of any quantitative assessment of efficiency?

**Shri Shahnawaz Khan:** Without carrying out any detailed enquiries, we can assess the existence of efficiency by the efficient working.

**Shri V. Muniswamy:** May I know whether any Efficiency Bureau has been set up as proposed once and if so, how far it functions?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** That has nothing to do with this. This question relates to measuring the efficiency of railwaymen. The Efficiency Bureau that my hon. friend suggests related to the various investigations into railway operation, etc. The Efficiency Bureau has been set up and it has investigated several questions.

**Shri Veeraswamy:** Even if there is efficiency among the railway staff, may I know whether it is not a fact that there is also a lot of frustration among several sections of the staff because of the non-implementation of the recommendations of the Central Pay Commission?

**Mr. Speaker:** Order, order. I do not think this question arises.

**Shri Veeraswamy:** I wanted to know....